

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA
STARRED QUESTION NO. 252*

TO BE ANSWERED ON MAY 11, 2016

HOUSING AND INFRASTRUCTURE FACILITIES

No. 252* SHRI C.R. CHAUDHARY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the housing and infrastructure facilities created under the Integrated Housing and Slum Development Programme (IHSDP) in the country during the year 2014-15 and 2015-16;
- (b) whether the Government has set any target/time-limit for this purpose; if so, the details thereof; and
- (c) the funds allocated for this purpose during the said period, State-wise?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION
[SHRI M. VENKAIAH NAIDU]

(a) to (c): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO THE LOK SABHA STARRED QUESTION NO. 252* DUE FOR 11.05.2016 REGARDING HOUSING AND INFRASTRUCTURE FACILITIES.

(a) & (b) : Government is implementing Integrated Housing and Slum Development Programme (IHSDP) of Jawaharlal Nehru Urban Renewal Mission (JNNURM) for providing housing and basic infrastructural facilities like water supply, sewerage, storm water drains, community centre, widening & paving of existing lanes, street lights etc. to urban poor and slum dwellers in the country. Government has extended the Mission period upto 31.03.2017 for completing on-going work only in the projects sanctioned upto 31.03.2012. Under IHSDP, 87,316 houses have been constructed during the year 2014-15 and 2015-16, States / UT-wise details of which are at Annexure-I.

(c) : Under IHSDP, Rs. 620.01 crore and Rs. 57.00 crore were allocated for FY 2014-15 and FY 2015-16 respectively. Since release of fund under the scheme is based on demand of States / UTs for relevant projects, no State-wise allocation was made during the said period. Under the scheme, an amount of Rs. 469.05 crore was released to the States / UTs for the ongoing projects during 2014-15 & 2015-16, States / UT-wise details of which are at Annexure-II.

Annexure - I referred to answer to LSSQ No. - 252 due for 11.05.2016

**Houses constructed under IHSDP during
2014-15 and 2015-16**

Sr. No.	Name of State/UT	Houses Constructed	
		2014-15	2015-16
1	A&N Island (UT)	-	-
2	Andhra Pradesh	2,524	2,659
3	Arunanchal Pradesh	176	-
4	Assam	794	101
5	Bihar	6,593	768
6	Chandigarh (UT)	-	-
7	Chhattisgarh	1,758	2,040
8	D&N Haveli (UT)	48	-
9	Daman & Diu (UT)	-	-
10	Delhi (UT)	-	-
11	Goa	-	-
12	Gujarat	2,112	3,011
13	Haryana	706	287
14	Himachal Pradesh	361	-
15	Jammu & Kashmir	457	271
16	Jharkhand	1,136	1,014
17	Karnataka	540	-
18	Kerala	1,490	529
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	1,318	2,825
21	Maharashtra	8,087	13,514
22	Manipur	270	33
23	Meghalaya	180	112
24	Mizoram	68	10
25	Nagaland	575	55
26	Orissa	1,028	983
27	Puducherry (UT)	-	-
28	Punjab	193	632
29	Rajasthan	10,834	1,709
30	Sikkim	-	-
31	TamilNadu	1,766	3,255
32	Telangana	96	-
33	Tripura	178	-
34	Uttar Pradesh	2,000	4,342
35	Uttrakhand	329	-
36	West Bengal	2,384	1,165
Grand Total (IHSDP) :-		48,001	39,315